GOVERNMENT OF INDIA MINISTRY OFCONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA

QUESTION NO12.11.2010

ANSWERED ON

BOGUS RATION CARDS.

528 Shri A. Elavarasan

Will the Minister of COALCOALCOALCOALCOALCONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:-

- (a) whether Government has asked State Governments to issue advertisements in newspapers asking the holders of bogus ration cards to surrender their cards;
- (b) if so, the details thereof and reaction of State Governments in this regard;
- (c) whether Government's allocation of subsidized foodgrains is for 6.52 crore below poverty line families but the number of ration cards in the system is a lot more; and
- (d) if so, the details thereof and action taken by Government in this regard?

ANSWER

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MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(PROF. K.V. THOMAS)

- (a) to (b) Instructions have been issued to all State/UT Governments to issue warning to the bogus card holders, through advertisements in the newspapers, to surrender the bogus cards. Some State Governments have reported the issue of advertisements.
- (c) & (d) For allocation of foodgrains (wheat and rice) to States and Union Territories (UTs) under Targeted Public Distribution System (TPDS), Department of Food & Public Distribution uses the number of Below Poverty Line (BPL) families based on 1993-94 poverty estimates of Planning Commission and the population estimates of the Registrar General of India as on 1st March 2000 or the number of such families actually identified and ration cards issued to them by the State/UT Governments, whichever is less. As per these estimates, the number of BPL families is 6.52 crore, which includes 2.43 crore Antyodaya Anna Yojana (AAY) families. However, the State/UT Governments have reported (upto 30.9.2010) issue of 11.04 crore ration cards for BPL families, including 2.43 crore AAY families. The higher number of BPL ration cards issued by them is due to improper targeting of the poor households and have inclusion as well as exclusion errors.

Public Distribution System (Control) Order, 2001 mandates the State/UT Governments to issue ration cards to eligible applicants and to conduct periodical checking of ration cards to weed out ineligible and bogus ration cards as well as bogus units in ration cards.

To streamline the functioning of TPDS, in consultation with the State Governments, a Nine Point Action Plan was evolved in 2006, which inter-alia includes continuous review of BPL/AAY lists and to eliminate bogus/ineligible ration cards. Instructions were also issued to all State/UT Governments to carry out an intensive campaign from October, 2009 to December, 2009 to review the existing lists of BPL/AAY families and eliminate ineligible/bogus ration cards.